

[*Translation*]**Rehabilitation of Displaced families of  
Lalmatia Coal Mines in Bihar**

1918. SHRISIMON MARANDI: Will the Minister of ENERGY be pleased to state:

(a) the arrangements made for the rehabilitation of displaced families due to Lalmatia Colliery of Rajmahal Project in Bihar; and

(b) when they are likely to be rehabilitated?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). Mining operations are at present extending towards Ghat Simra village only. Compensation amount for the houses of this village has been paid. Alternative site with all infrastructural amenities has also been developed for the rehabilitation of the affected people. So far 5 families of Ghat Simra village have been shifted. The rest of villagers of Ghat Simra village are being persuaded to shift to the new site.

[*English*]**Indo-Soviet Protocol on Coal Production**

1919. SHRISRIKANTADATTA NARASIMHA RAJA WAIDYAR: Will the Minister of ENERGY be pleased to state:

(a) Whether Government have signed protocol with USSR on coal production;

(b) if so, the period upto which the agreement will remain effective; and

(c) the details of coal mines in the country identified for production with USSR assistance?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). A long term programme of cooperation was signed between India and USSR in November, 1985 for cooperation in the field of coal industry for the period upto 2000 A.D. A protocol reviewing the ongoing cooperation upto 2000 A.D. was signed with USSR at New Delhi on 24th July 1990. A list of coal project identified for USSR assistance under the revised long term programme of cooperation upto 2000 A.D. is given below.